

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

....
D.A. No.275/93

Thursday, this the 21st day of April, 1994

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.KASIPANDIAN, MEMBER (A)

Applicants:

1. P.N.Vijayan,
Preventive Officer,
Custom House, Cochin-9.
2. C.Haridas Menon,
Preventive Officer,
Custom House, Cochin-9.
3. R.Sudhakaran,
Preventive Officer,
Custom House,
Cochin-9.
4. P.B.Santhayavu,
Preventive Officer,
Custom House,
Cochin-9.

By Advocate M/s.M.R.Rajendran Nair & PV Asha)

Versus

Respondents:

1. Union of India, rep. by
Secretary to Government, M/o Finance,
Secretariat, New Delhi.
2. The Collector of Customs, Custom House,
Cochin-9.
3. Shri K.P.Surendran,
Preventive Officer, Grade-I,
Custom House, Cochin-9.
4. T.Sebastian, Preventive Officer Grade I,
Custom House, Cochin-9.
5. T.M.Viswanathan, Preventive Officer Grade-I,
Custom House, Cochin-9.
6. S.Subramanian, Preventive Officer Grade-I,
Custom House, Cochin-9.
7. Sube Singh Meena, Preventive Officer Grade-I,
Custom House, Cochin-9.

8. Rajendrakumar Cicil,
Preventive Officer Grade-I,
Custom House, Cochin-9.
9. Vinod Kumar Arora,
Preventive Officer Grade I,
Custom House, Cochin-9.
10. P.V.Bhaskaran,
Preventive Officer Grade I,
Custom House, Cochin-9.
11. Babu Ram,
Preventive Officer Grade I,
Custom House,
Cochin-9.
12. C.K.Chandran,
Preventive Officer Grade I,
Custom House, Cochin-9.
13. V.K.Purushothama Kaimal,
Preventive Officer Grade I,
Custom House, Cochin-9.
14. Ravi Ranjan Goswami,
Preventive Officer Grade I,
Custom House, Cochin-9.
15. Nagendra Kumar Trivedi,
Preventive Officer Grade I,
Custom House, Cochin-9.
16. Safaruddin Ahammed,
Preventive Officer Grade I,
Custom House, Cochin-9.
17. Sanjay Kumar Srivastava,
Preventive Officer Grade I,
Custom House, Cochin-9.
18. Rajiv Kumar Vohra,
Preventive Officer Grade I,
Custom House, Cochin-9.
19. N.S. Gopi,
Preventive Officer Grade-I,
Custom House, Cochin-9.
20. Babulal Meena,
Preventive Officer Grade I,
Custom House, Cochin-9.
21. T.K.Jayadevan,
Preventive Officer, Grade I,
Custom House, Cochin-9.

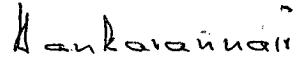
By Advocates S/Shri K.K.Panicker, Sugunapalan & Poly Mathai

ORDERChettur Sankaran Nair (J)

Learned counsel for applicant seeks leave to withdraw the application. We grant leave and dismiss the application as withdrawn, without expressing any opinion on the merits.



S.Kasipandian
Member (A)



Chettur Sankaran Nair (J)
Vice Chairman

trs